

CENTRAL ADMINISTRATIVE TRIBUNAL,
CHANDIGARH BENCH

C.P.No.060/000138/2018 in
 O.A.NO.060/00479/2016

Decided on : 09.10.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

Mohan Lal, aged about 64 years, S/o Late Sh. Chanana Ram, HRMS No. 197701754, Staff No. 33785, Former Sub Divisional Engineer (Optical Fiber Cable) Northern Telecom Region, Bharat Sanchar Nigam Limited, Telephone Exchange, Batala (Punjab), R/o # J-5, Jagdish Colony, Patiala, Punjab-147003 "Group B".

Petitioner

(By: **MR. BARJESH MITTAL, ADVOCATE**)

Versus

1. Sh. Anupam Srivastava, Chairman-cum-Managing Director, Bharat Sanchar Nigam Limited, Corporate Office, Bharat Sanchar Bhawan, 4th Floor, Harish Chander Mathur Lane, Janpath, New Delhi-110001.
2. Smt. Sujata Ray, Director (HR), Corporate Office, Bharat Sanchar Bhawan, 4th Floor, Harish Chander Mathur Lane, Janpath, New Delhi-110001.
3. Sh. Rajiv Kumar, Chief General Manager (Telecom), Northern Telecom Region, Bharat Sanchar Nigam Limited, 1st Floor, Tax Building, Eastern Court, New Delhi-110001.

Respondents

O R D E R (oral)
HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the petitioner made a statement at the Bar that this Petition may be dismissed as withdrawn.
2. Ordered accordingly.

(SANJEEV KAUSHIK)
MEMBER (J)

(P. GOPINATH)
MEMBER (A)

Place: Chandigarh.
 Dated: 09.10.2018

HC*